<u>Direct Recruitment To The U.P.H.J.S.-2018 (Part-III)</u> <u>How to Apply</u>

Candidates must apply online from 11th August, 2019 to 25th August, 2019.

Pre-Requisites for Applying Online

Before applying online, candidates should:

- (i) Download the prescribed chalan from the official website of High Court, Allahabad, fill it and deposit the requisite fee along with Form-60.
- (ii) Have a Receipt/Journal No. after depositing requisite fee (Rs.1000/- for General/OBC category, Rs.750/- for SC/ST category of U.P. Only and Rs.1000/- for all candidates belonging to other States) in the State Bank of India at any Branch in India.

Filling in the Online Application

- (i) Please note that all the particulars mentioned in the online application including Name of the Candidate, Date of Birth, Address, Category, Receipt/Journal No. etc. will be considered as final and no modifications will be allowed after submitting the Online Application. Candidates are hence requested to fill in the online application form with the utmost care as no correspondence regarding change in details will be entertained and permissible.
- (ii) Candidates should carefully fill in the details in the On-Line Application at the appropriate places very carefully and click on the "SUBMIT" button at the end of the On-Line Application format. Before pressing the "SUBMIT" button, candidates are advised to verify every particular filled in the application. The name of the candidate or his/her father/husband etc. should be spelt correctly in the application as it appears in the certificates/mark sheets. Any change/alteration found at later stage may disqualify the candidature.
- (iii) After submitting the application form, a Login Id and Password will be generated. Candidates should note their Login Id and Password for future reference.
- (iv) No acknowledgement will be given for online registration. However, a Login Id and Password will be generated. If a candidate does not get online generated Login Id and Password, he/she should go to 'Application Printout / Reprint' link to login and then click on 'Forgot Password' and provide the details as required, as he/she has specified in the application form. If a new Password is generated, he/she should continue. Otherwise, he/she should consider applying again.
- (v) After applying on-line, the candidates are required to take a print out of the filled in on-line application form and submit the same as per the instructions.
- (vi) Request for change/correction in any particulars in the Application Form shall not be entertained under any circumstances AFTER SUBMITTING THE ON-LINE APPLICATION FORM. High Court will not be responsible for any consequences arising out of furnishing of incorrect and incomplete details in the application or omission to provide the required details in the application form.
- (vii) Candidates are advised in their own interest to apply on-line much before the closing date and not to wait till the last date to avoid the possibility of disconnection/inability/failure to log in to the High Court's website on account of heavy load on internet/website.
- (viii) High Court does not assume any responsibility for the candidates not being able to submit their applications within the last date on account of the aforesaid reasons or for any other reason beyond the control of the Court.

- (ix) Please ensure that the Verification Card in the application form is duly filled and the same photograph is attached as in the application form.
- (x) Please note that the above procedure is the only valid procedure for applying. No other mode of application or incomplete steps would be accepted and such applications would be rejected.
 - (xi) Any information submitted by an applicant in his/ her application will bind the candidate personally and if found to be false shall be liable for prosecution apart from consequences in civil law as may be deemed requisite.
- (xii) The candidates shall be required to submit such information and documents as may be required by the High Court, Allahabad time to time.